

was allotted to the Bihar Government as Central assistance for setting up of industries during 1966-67.

(b) The State Government spent Rs. 96.45 lakhs for the purpose. 396 industrial units were set up in the State during 1966-67.

Button Industries

2673. Shri K. M. Madhukar:
Shri Ramavatar Shastri:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the places in our country where M.O.P. Button industries operate;

(b) the total output of these M.O.P. button industries per year;

(c) whether these buttons are exported to other countries; and

(d) which country is the main importer of M.O.P. buttons?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected, and will be laid on the Table of the House.

Issue of Industrial Licences

2674. Shri Shinkre: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of persons belonging to Goa, Daman and Diu who have applied for industrial licences during the period from April 1966 to March 1967; and

(b) whether their applications have been considered and if so, the decision taken thereon?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Three parties from Goa, Daman and Diu applied for industrial licences, during the period April 1966 to March, 1967.

(b) Application from one of the parties is under consideration. The

applications from the two other parties were for the manufacture of "Iron ore Pellets", which item is not covered under the Industries (Development and Regulation) Act, 1951. The parties have been advised accordingly.

Import of Cotton by Dhanrajmal Gobindran

2675. Shri Sheopujan Shastri:
Shri J. H. Patel:
Shri Madhu Limaye:
Shri S. M. Banerjee:
Shri K. Anbazhagan:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that hundred of bales of cotton were imported by Dhanrajmal Gobindran for New Commercial Mills and delivered to Mafatlal Group of Mills without any permit;

(b) whether, cotton imported by the Khadi Mills through the same firm was similarly delivered to Century Mills of the Birla Group without the requisite permit;

(c) if so, the actual quantities sold without permit to Mafatlal and Birla Group Mills, and the values involved; and

(d) the action taken against parties involved in these irregular and illegal transactions?

The Minister of Commerce (Shri Dinesh Singh): (a) to (c). The matter is being looked into.

(d) Does not arise at this stage.

Substitutes and Casual Employees at Itarsi Station

2676. Shri Nitiraj Singh Chaudhary: Will the Minister of Railways be pleased to state:

(a) whether Railway Board's orders regarding substitutes and casual employees working at Itarsi Station on the Central Railway are being complied with ;

(b) if so, why substitutes working for over one year have not been given